

(10)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-1819/2000
MA-2186/2000

New Delhi this the 11th day of July, 2001.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

1. Dr. Yash Pal,
S/o Sh. Ram Dayal,
R/o H.No.52, Punjabi Colony,
Narela, Delhi.
2. Dr. H.C. Dandotiya,
S/o Sh. C.L. Dandotiya,
R/o 207, Rajpur Khurd Ext.,
Part-II, New Delhi.
3. Dr. Arun Kumar,
S/o Sh. Pitam Singh,
R/o 06/172, Sector-II,
Rajender Nagar,
Sahibabad, Distt.Ghaziabad(UP).
4. Dr. Bharat Vir Singh,
S/o Sh. Mahender Singh,
R/o 51, Pul Mithai, Sadar Bazar,
New Delhi.
5. Dr. Satyavir Singh,
S/o Sh. Duli Chand,
R/o I/c House Veterinary Hospital,
Nangloi, New Delhi.
6. Dr. Kuldeep Ahlawat,
S/o Sh. Risal Singh,
R/o H.No.19, Lake View
Apartments, Sector-9,
Rohini, Delhi.
7. Dr. Krishan Kumar,
S/o Sh. Nand Kishor,
R/o E-8C, Chanakya Palace,
Uttam Nagar, New Delhi.
8. Dr. Shiv Hari Verma,
S/o Sh. S.C. Verma,
R/o DC-245, Tuhi Ram Colony,
Palwal, Distt. Faridabad(Haryana).
9. Dr. Satish Kumar,
S/o Sh. Kham Chand,
R/o H.No.300, Vill.&PO Rani Khera,
New Delhi.
10. Dr. Chanchal Bhattacharya,
S/o late Sh. N.M. Bhattacharya,
R/o D-25, Chattarpur Pharri,
Delhi.

11. Dr. Yatinder Singh,
S/o Sh. N.R. Singh,
R/o 402, Technology Apartments,
24, I.P. Extn., Patparganj,
Delhi.
12. Dr. Jagbir Singh Nain,
S/o Sh. Kidar Singh,
R/o H.No.1693, Mamupur,
Delhi.
13. Dr. Purshottam Kumar,
S/o late Sh. Ved Prakash,
R/o B-169, Duggal Colony,
Lhanpur Ext., Delhi.
14. Dr. S.N. Sarkar,
S/o Sh. N.N. Sarkar,
R/o B-5, Transit Hostel,
1-A, Battery Lane,
New Delhi.
15. Dr. Rakesh Singh,
S/o Sh. M. Lali,
R/o E-3/27, Sector-11,
Rohini, Delhi.
16. Dr. Baboo Lal,
S/o late Sh. Duli Chand,
R/o F-99, Dilshad Colony,
Delhi.
17. Dr. Ram Kumar Daroliya,
S/o Sh. Dhan Singh,
R/o C/o Sh. Raj Pal,
H.No.1721-22, Mamupur,
Narela, Delhi.

.... Applicants

(through Sh. S.S. Tiwari, Advocate)

Versus

1. Union of India through
Secretary,
Ministry of Agriculture,
Krishi Bhawan,
New Delhi.
2. Govt. of NCT of Delhi
through Chief Secretary,
5, Alipur Road,
Delhi.
3. Development Commissioner,
Govt. of NCT of Delhi,
5/9, Under Hill Road,
Delhi.

.... Respondents

(through Sh. KCD Gangwani, advocate for R-1 and
Ms. Jasmine Ahmed, advocate for R-2 & R-3)

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ORDER (ORAL)
Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Heard both sides.

2. It is not denied that applicant's representations dated 11.03.99 (Annexure-A) and 12.03.99 (Annexure-AA) have still not been disposed of by respondents, and we have been informed that the matter ^{is their} under consideration.

3. With the consent of both sides, this OA is disposed of with a direction to Respondent No.1 to dispose of the aforesaid representation in accordance with rules and instructions under intimation to applicant within two months from the date of receipt of a copy of this order.

4. If any grievance still survives, it will be open to applicant to agitate the same through appropriate original proceedings, in accordance with law, if so advised.

No costs.

A. Vedavalli

(Dr. A. Vedavalli)
Member(J)

S.R. Adige

(S.R. Adige)
Vice-Chairman(A)

/vv/